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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO.561 of 1992.

Between

Dated: 10.7.1992.

P.V.Mallikharjuna Sastry

...
And

Applicant

- 1. Senior Divisional Commercial Superintendent, S.C.Railway, Vijayawada.
- 2. Senior Divisional Personnel Officer, S.C.Railway, Vijayawada.
- 3. V.V.Sai kumar X O/o Senior Divisional Commercial Superintendent,
- 4. A.Krishna Kumarr X South Central Railway, Vijayawada.
- 5. K.Raju. X

... Respondents.

Counsel for the Applicants

: Sri. G.V.Subba Rao.

Counsel for the Respondents

: Mr. N.V.Rama Sekhars

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member
Hon'ble Mr. C.J.Roy, Judicial Member.

The Tribunal made the following order:

This is a lunch motion. ^{Mr. G.V. Subba Rao moved this} moved this for the stay of the operation of the office order No.B/P.535/I/C/Vol.2, dated 24.4.92.

The applicant had once appeared before us in O.A.452/92 on 1.6.92. This OA was disposed of with a direction that interim order

Now, the learned counsel says that the representation is disposed of and they are about to revert him. Under these circumstances, we feel it is a fit cast for adjudication and we admit the case. By way of interim order, meanwhile, we direct that status-quo as it exists directed to file their counter if any. List the case on 24.7.92.

Deputy Registrar(Judl.)

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Copy to:-

- 1. Senior Divisional Commercial Superintendent, S.C.Railway, Vijayawada.
- 2. Senior Divisional Personnel Officer, S.C.Railway, Vijayawada.
- 3. One copy to Sri. G.V.Subba Rao, advocate, 1-1-230/33, Chikkadapalli,
- 4. Sri. N.V.Rama Sekhars SC for Railways, CAT, Hyderabad.